National Company Law Tribunal

Allahabad Bench

CP NO. 111/ND/2012.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE COMPANY: Model Tanners Pul. Ud.

SECTION OF THE COMPANIES ACT/ 1 & B CODE: U/S 397/398 of Companies Act, 1956.

SI. NO. Name Designation Representation Signature

1. ASHUTOSH KUMAR ADV PETITIONERS fabrilled

2. NISHANT MISHRA ABU- RESPONDENT NO. 1,284

CP No. 111 /ND/2012

Sri Ashutosh Kumar, advocate for the petitioner. Sri Nishant Mishra, advocate for Respondent Nos. 1,2& 4 present.

As, there is no appearance from Respondent No.3 & 5. (in CP No. 32/ND/2014) nor their counsel are present. Hence, a final opportunity is granted for appearance as well as for argument.

The Registry of this Tribunal is directed to communicate a copy of this order to the Respondent No. 3&5 as well as the petitioner counsel may also communicate a copy of this order.

The matter to be listed on 23rd February, 2018.

Date: 24/01/2018

Typed by *Jyoti*

(Stenographer)

H.P. Chaturvedi, Member(Judicial)